

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 179 of 2025

&

I.A. No. 717 of 2025

IN THE MATTER OF:

Alchemist Asset Reconstruction Company Ltd.

...Appellant

Versus

ASC Insolvency Services LLP & Ors.

...Respondents

Present:

For Appellant : Mr. Krishnendu Dutta, Sr. Advocate with Mr. Milan Singh Negi, Ms. Alina Merin Mathew, Mr. Nikhil Kumar Jha and Ms. Aakriti Gupta, Advocates.

For Respondents : Mr. Ramji Srinivasan, Sr. Advocate with Mr. Arijit Mazumdar, Ms. Akanksha Kaushik, Ms. Anoushka Dey, Mr. Arjun Bhatia and Ms. Shefali Mundi, Advocates for R-2.

Mr. Abhijit Sinha, Sr. Advocate with Ms. Udit Singh, Mr. Apoorva Agarwal, Mr. Abhishek Pariwal and Ms. Vikram Bisht, Advocates.

Mr. Vivek Sibal, Sr. Advocate with Ms. Rashmi Ragi, Advocates for R-1.

Mr. Abhishek Anand, Mr. Dhruv Malik and Ms. Aditi Sinha, Advocates for R-3.

O R D E R
(Hybrid Mode)

07.02.2025: Counsel for the Appellant submits that in pursuance of the order dated 03.01.2025, Appellant has e-filed Additional Affidavit yesterday and seeks liberty to file hard copy during the course of the day.

As prayed, list this Appeal on **19th February, 2025.**

Interim Order to continue.

Reply to the Additional Affidavit, if any, may be filed before the next date fixed.

[Justice Ashok Bhushan]
Chairperson

[Barun Mitra]
Member (Technical)

[Arun Baroka]
Member (Technical)

himanshu/nn